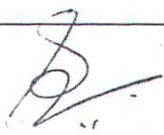


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 16.12.2019 To 20.12.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER- DISPATCHED
FINAL ORDER				
1	E/50574/2019	FO/51577/2019	17.12.2019	19.12.2019
2	E/60131/2013	FO/51617/2019	11.12.2019	17.12.2019
3-4	E/51976,52657/2018	FO/51625-26/2019	12.12.2019	17.12.2019
5	E/54029/2018	FO/51628/2019	12.12.2019	17.12.2019
6	E/51603/2019	FO/51634/2019	12.12.2019	17.12.2019
7	E/52094/2019	FO/51637/2019	12.12.2019	17.12.2019
8	E/51416/2019	FO/51639/2019	13.12.2019	17.12.2019
9	E/52630/2018 With E/Misc/50836/2019	FO/51640/2019	13.12.2019	17.12.2019
10-11	E/51476-77/2019	FO/51641-42/2019	13.12.2019	17.12.2019
MISC ORDER				
1	E/Misc/50862/2019 in E/50518/2019	MO/50897/2019	12.12.2019	17.12.2019
2	E/Rom/50354/2019 in E/50172/2019	MO/50944/2019	12.12.2019	17.12.2019
3	E/Misc/50887/2019 in E/52691/2018	MO/50945/2019	12.12.2019	17.12.2019
4	E/Cod/51103/2019 in E/52649/2019	MO/50949/2019	17.12.2019	19.12.2019
5	E/Cod/51104/2019 in E/52650/2019	MO/50950/2019	17.12.2019	19.12.2019
				 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)

